

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE GOPINATH.P.

WEDNESDAY, THE 15TH DAY OF MAY,2020/25TH VAISAKHA, 1942

W.P(C) NO. 9949 OF 2020

PETITIONER:

SILVER CASTLE HOLIDAYS AND RESORTS (INDIA) PVT. LTD., HAVING ITS REGISTERED ADDRESS AT 1/164RI, POZHUTHANA, MANJOORA P.O., WAYANAD - 673575, REPRESENTED BY ITS MANAGING DIRECTOR, BENNY JOHN, AGED 54 YEARS S/O. JOHN, RESIDING AT KUPPAIL, 2/214B, UTHAYATHUMVATHIL, NEAR LAKESHORE HOSPITAL, PANANGAD P.O., ERNAKULAM - 682506.

BY ADV. SRI.M.S. AMAL DHARSAN

RESPONDENTS:

1. THE STATE OF KERALA, REPRESENTED BY CHIEF SECRETARY, SECRETARIAT, THIRUVANANTHAPURAM - 695001.
2. THE DISTRICT COLLECTOR, WAYANAD, CIVIL STATION, KAIRALI NAGAR, KALPETTA, WAYANAD - 673122.
3. THE SECRETARY, THARIODE GRAMA PANCHAYATH, KAVUMANNAM, KERALA - 673122.
4. THE CIRCLE INSPECTOR OF POLICE, PADINJARATHARA POLICE STATION, KUPPADITHARA, WAYANAD - 673121.
5. THE SUB INSPECTOR OF POLICE, PADINJARATHARA POLICE STATION, KUPPADITHARA, WAYANAD - 673121.

BY SRI.VINITHA B, GOVERNMENT PLEADER

THIS WRIT PETITION HAVING COME UP FOR ADMISSION ON 15.05.2020, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

O R D E R

Admit.

2. The learned Government Pleader takes notice for the respondents 1, 2, 4 and 5. Notice by speed post/e-mail to respondent No.3.

3. It is the case of the petitioner that he has no objection on the utilization of his facility for quarantine. His grievance appears to be that no sort of intimation is given to him prior to lodging of persons who are to be quarantined.

4. The learned Government Pleader submits that intimation has been given through e-mail and has produced before me an e-mail dated 13.05.2020 from the corona cell to the G.M of the resort. The e-mail address of the

petitioner's G.M is also shown in that e-mail as 'gm@wayanadsilverwoods.com'.

In such circumstances, I do not deem it necessary to issue any other interim order except to direct that an intimation in the nature of the e-mail noticed above will be given to the petitioner prior to lodging of persons for Quarantine.

**GOPINATH P
JUDGE**

SMA

APPENDIX

PETITIONERS EXHIBITS:

EXHIBIT P1: TRUE PHOTOCOPY OF THE LETTER DATED 27/03/2020 ISSUED BY THE 3RD RESPONDENT

EXHIBIT P2: TRUE PHOTOCOPY OF THE LETTER DATED 09/05/2020 ISSUED BY THE 3RD RESPONDENT TO THE PETITIONER

EXHIBIT P3: TRUE PHOTOCOPY OF THE COMPUTER PRINT OUT OF THE RECORD SHOWING ALLOCATION OF THE ROOMS

EXHIBIT P4: TRUE PHOTOCOPY OF THE G.O.(RT.) NO. 1492/2020/GAD DATED 12/05/2020 ISSUED BY THE 1ST RESPONDENT